

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

RAJYA SABHA
UNSTARRED QUESTION NO. 178
ANSWERED ON:-04/02/2025

FINALIZATION OF THE ANCHOR TENANT IN THE PCPIR

178. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

a) whether it is a fact that the Petroleum, Chemicals and Petrochemicals Investment Region (PCPIR) was approved in Andhra Pradesh in 2009;

(b) whether it is a fact that for anchor tenant, Hindustan Petroleum Corporation Limited (HPCL) and GAIL have conducted pre-feasibility study;

(c) whether it is also a fact that the same is finalised at Ramayapatnam port of Sri Potti Sriramulu (SPS) Nellore district; and

(d) if so, the details of the project at Ramayapatnam port?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) & (b): Petroleum, Chemicals and Petrochemicals Investment Region in Andhra Pradesh was approved in February, 2009. A study was commissioned by GAIL- Hindustan Petroleum Corporation Limited consortium and accordingly, a Detailed Feasibility Report for setting up petrochemical complex was prepared by Engineers India Limited in the year 2017.

(c) &(d) : The proposal of Bharat Petroleum Corporation Ltd for setting up of Greenfield refinery and petrochemical complex in 6000 Acres of land near Ramayyapatnam Port, Nellore District with an operational capacity of the refinery, ranging between 9-12 Million Metric Tons Per Annum with the project cost of Rs. 96,862 Crore, has been approved by the State Government of Andhra Pradesh, which is duly providing 75% of the investment as incentive to be paid over a period of 20 years.
